## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 305 OF 2016**

Dated: 23rd March, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Assam Gas Company Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore

## **ORDER**

Learned counsel appearing on behalf of the Respondent is present today.

Nobody is representing the appellant.

List the matter on 13th July, 2018.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar)
Technical Member (P&NG)

Bn/vg